

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

23.10.2017

O.A./260/702/2011

YEDURA SYAM  
-V/S-  
D/O POST

ITEM NO:8

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.: Mr. J.K. Nayak

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. This is a case of 2011. Applicant is not appearing since long. Even on 10.10.2017 and 11.10.2017 opportunity was granted to the applicant to plead his case. Till date he did not turn up. Hence, the O.A. is dismissed for default due to non prosecution.</p> <p style="text-align: center;">(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p style="text-align: right;">( SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p style="text-align: center;">kb</p>

On 10-10-2017

Copies of order  
are being prepared  
for counsels for  
both sides.

10-10-17 SDS  
24-10-17